

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 13 of 2014 &
Appeal No. 99 of 2013

Dated : 12th August, 2014

In the matter of

Powergrid Corporation of India Ltd.

...Appellant (s)

Versus.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 23.09.2014.

COURT MASTER